Rajesh Kumar Singh D.H.J.S Director (Academics)/ Chairperson (Officiating)



DELIII JUDICIAL ACADEMY (High Court of Delhi)

Grigh Court of Delhi 19678 Sector-14, Dwarka, New Delhi 19678 011-20892191, 011-28036502 (O) Email: diazame in

No. DJA/Acd./Induction (DJS)/Batch-2025/1970/2025/57758

01st December, 2025

To

- 1. The Ld. Principal District & Sessions Judge (HQs), Central, THC.
- 2. The Ld. Principal District & Sessions Judge, New Delhi, PHC.
- 3. The Ld. Principal District & Sessions Judge, South, Saket.
- 4. The Ld. Principal District & Sessions Judge, South-East, Saket.
- 5. The Ld. Principal District & Sessions Judge, North-West, Rohini.
- 6. The Ld. Principal District & Sessions Judge, South-West, Dwarka.
- 7. The Ld. Principal District & Sessions Judge, West, THC.

Sub.: Court Attachment of Traince Officers of DJS in District Courts w.e.f. 04th to 26th December, 2025 (except 06th, 10th & 11th December, 2025).

Respected Sir/Madam,

A batch of 51 (fifty-one) newly appointed Officers to Delhi Judicial Service (DJS) have reported to the Delhi Judicial Academy for their one year Induction Training Course. As per the approved training module of the Induction Course, the Judicial Officers under training are required to undergo Practical Training in the District Courts.

It is requested that as per schedule (Annexure 'A'), the Trainee DJS Officers may kindly be attached in the respective District Courts w.e.f. 04th to 26th December, 2025 (except 06th, 10th & 11th December, 2025).

If the Mentor Judicial Officer with whom the Traince DJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards.

Yours faithfully,

(Rajesh Kumar Singh)

01st December, 2025

Encl.: As above

No. DJA/Acd./Induction (DJS)/Batch-2025/1970/2025/

Copy for information to:

The Trainee DJS Officers (through email only).

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(Rajesh Kumar Singh)

(13264)

## Practical Training of 51 newly appointed Officers of DJS (2025 Batch) (Alphabetically) w.e.f. 04<sup>th</sup> to 26<sup>th</sup> December, 2025 (except 06<sup>th</sup>, 10<sup>th</sup> & 11<sup>th</sup> December, 2025)

SL		(except oo , 10 & 11 Di		7	
No	Name of Traince Officer		Name of Judicial Officer attached with		Cou Comp
1 -		Ms. Deeksha Madaan	Civil Judge	South	Sake
2	Aditya Vyas	Ms. Poorva Mehra	Civil Judge	South-East	
	Akshay		SCJ-cum-RC	West	THO
	Akshay Jain	Ms. Dhanashree Deka	SCJ-cum-RC	Central	THO
		Ms. Pragati	SCJ-cum-RC	South-West	-
6	Anu Meena	Ms. Dhanashree Deka	SCJ-cum-RC	Central	THO
7	Anubhav Verma	Mr. Kautuk Bhardwaj	Civil Judge	West	THO
S	Anusha Sharma	Ms. Shilpi Singh	ACJ-cum-CCJ-cum-ARC		Sake
9	Benjamin Vanlalvena	Ms. Neha Priya	SCJ-cum-RC	South	Sake
10	Bhavya Phutela	Mr. Devanshu Sajlan	CCJ-cum-ARC	Central	THC
11	Deepika Chaudhary	Ms. Isha Thakur	Civil Judge	South-East	Sake
12	Deepika Kanda	Mr. Gaurav Sharma	JSCC-cum-ASCJ-cum-GJ		
13	Deshna Jain	Mr. Fahad Uddin	SCJ-cum-RC	South-East	Sake
14	Divesh Sawhney	Mr. Sahil Gupta	Civil Judge	Central	THC
15	Harshita Gautam	Mr. Vaibhav Pratap Singh	Civil Judge	New Delhi	PHC
16	Ishita Pal	Mr. Vaibhav Pratap Singh	Civil Judge	New Delhi	PHC
17	Karan Sharma	Mr. Ankit Mittal	Civil Judge	South	Saker
18	Kareena Negi	Mr. Vipul Sandwar	JSCC-cum-ASCJ-cum-GJ	South	Sake
19	Kritika Narayan	Mr. Bharat Aggarwal	ACJ-cum-CCJ-cum-ARC	Central	THC
20	Kushagra Srivastava	Mr. Gaurav Sharma	JSCC-cum-ASCJ-cum-GJ	North-West	
	Love Jindal	Mr. Robinjeet Singh	JSCC-cum-ASCJ-cum-GJ	New Delhi	Rohin
F	Mayank Gupta	Mr. Mayank Mittal	SCJ-cum-RC	North-West	PHC
	Meenal Gandhi	Ms. Isha Thakur	Civil Judge		Rohin
$\vdash$	Mudita Gairola	Mr. Gopal Krishan	JSCC-cum-ASCJ-cum-GJ	South-East	Saket
-	Naveen Meena	Mr. Vaibhav Chaurasia	The second secon	Central	THC
	Neha Galia	Ms. Yashdeep Chahal	Civil Judge	<del>,</del>	Dwark
·	Niharika Diwan	Ms. Shruti Chaudhary	——————————————————————————————————————	South	Saket
+	Payal Negi	Mr. Fahad Uddin	SCJ-cum-RC	New Delhi	PHC
	Prakhar Marmat	Mr. Robinjeet Singh	SCJ-cum-RC	South-East	Saket
<del></del>	Pranshu Shukla		JSCC-cum-ASCJ-cum-GJ	New Delhi	PHC
	Day 1. Acres to fine	Ms. Shruti Chaudhary		New Delhi	PHC
		Mr. Lalit Kumar	Civil Judge	West	THC
	Priyadarshini Nancy Chaudhary	Mr. Rupinder Singh Dhiman		New Delhi	PHC
1 66.	Rachit Taparia	Ms. Swayam Siddha Tripathy	ACJ-cum-CCJ-ARC	South-West 1	Dwark

Sl.	Name of Traince Officer	Name of Trainee Officer Name of Judicial Officer attached with			
	Raghavi Govil	Mr. Sunil Khatri	Civil Judge	Central	[]30
	Ritu Meena	Mr. Sukhman Sandhu	ACJ-cum-CCJ-cum-ARC	South-West	Dwark
00/700		MF. Vivek Kumar Agarwal	JSCC-cum-ASCJ-cum-GJ	West	1110
-37	Samridhi Talwar	Ms. Neha Pandcy	JSCC-cum-ASCJ-cum-GJ	West	1110
38	Saurabh Kumar	Ms. Poorva Mehra	Civil Judge	South-East	Sake
39	Shalabh Deep Goyal	Ms. Gita	ACJ-cum-CCJ-ARC	North-West	Rohm
40	Shikha Mukesh Meena	Ms. Pragati	SCJ-cum-RC	South-West	Dwk
41	Shivam Bhatt	Mr. Sukhman Sandhu	ACJ-cum-CCJ-cum-ARC	South-West	Dwark
42	Shivangi Meena	Mr. Aakash Sharma	Civil Judge	Central	714
43	Shreya Mishra	Mr. Umesh Kumar	JSCC-cum-ASCJ-cum-GJ	Central	1110
44	Shubhneet Singh Sarao	Ms. Deeksha Madaan	Civil Judge	South	Sake
<b>4</b> 5		Mr. Anshul Mehta	ACJ-cum-CCJ-ARC	West	114
-46		MrDev Saroha	Civil Judge	West	1110
47	Tabish Qamar	Mr. Vaibhav Chaurasia	JSCC-cum-ASCJ-cum-GJ	South-West	Dwar's
48	Tanisha Singh	Ms. Yashdeep Chahal	Civil Judge	South	Sake
49	Vaibhav	Mr. Rupinder Singh Dhiman	ACJ-cum-CCJ-ARC	New Delhi	PEG
50	Vedprakash Meena	Ms. Swayam Siddha Tripathy	ACJ-cum-CCJ-ARC	South-West	Dw.
51	Yavnika	Mr. Ajeet Narayan	JSCC-cum-ASCJ-cum-GJ	South-East	Sake

## THE OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE, WEST DISTRICT, TIS HAZARI COURTS, DELHI No. 34746-34762 court-Attachment/JOTP/Gaz./PDJ/West/2025 dat

0 3 DEC 2025

Copy forwarded for information and necessary action to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.

2. The Branch Incharge, Care Taking Branch, Tis Hazari Courts, Delhi for making necessary arrangements.

3. For uploading on LAYERS.

For uploading on centralized website through LAYERS.

(Harish Kumar)

Officer-In-charge (Judicial Branch)/ District Judge (Commercial Court)-05 For Principal District & Sessions Judge (West)